

ITEM NO.32

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3575/2022

(Arising out of impugned final judgment and order dated 24-12-2021 in ARBP No. 637/2021 passed by the High Court Of Delhi At New Delhi)

M/S. EMAAR INDIA LTD.

Petitioner(s)

VERSUS

TARUN AGGARWAL PROJECTS LLP & ANR.

Respondent(s)

(FOR ADMISSION and IA No.29686/2022-EXEMPTION FROM FILING O.T.)

Date : 18-08-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Arindam Dey, Adv.  
Mr. Gautam Narayan, AOR  
Ms. Asmita Singh, Adv.

For Respondent(s) Mr. Siddharth Mittal, AOR  
Mr. Prabhat Kumar, Adv.  
Mr. Kshitiz Chauhan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 09.09.2022.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)  
COURT MASTER (NSH)